

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4969
TO BE ANSWERED ON THE 01ST APRIL, 2025

INCENTIVES FOR CREATING FARMER IDS

4969. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the steps taken/proposed to take to make farmer IDs known as Kisan Pehchaan Patra;
- (b) to what extent Digital Agriculture Mission helps in creating agri infrastructure, crops sown, ownership of farms, land records, etc.;
- (c) whether it is a fact that some States are resisting this move and, if so, the details thereof and reasons therefor;
- (d) the details of incentives proposed to be given to farmers and States for creating farmer IDs; and
- (e) whether any timeframe has been fixed for creating farmer IDs and, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (e): The Government has approved the Digital Agriculture Mission in September 2024 with a total outlay of Rs. 2817 Crores. The Mission envisages the creation of a Digital Public Infrastructure (DPI) for Agriculture, such as AgriStack, Krishi Decision Support System, and a comprehensive Soil Fertility & Profile Map to enable a robust digital agriculture ecosystem in the country. This, in turn, would drive innovative farmer-centric digital solutions and make reliable crop-related information available to all farmers on time. The AgriStack DPI consists of three foundational registries or databases associated with the agriculture sector, i.e. Geo-Referenced Village Maps, Crop Sown Registry, and the Farmers Registry, all created and maintained by the State Governments/ Union Territories. AgriStack provides comprehensive and useful data on farmers' demographic details, land holdings, and crops sown, enabling farmers to digitally identify and authenticate themselves for accessing benefits and services such as credit, insurance, procurement, etc. It also enables states to design solutions that open access for farmers to the digital economy, such as the Purchase of inputs and sale of produce online in a trustworthy manner.

The Government has targeted to generate Digital IDs for 11 Crore Farmers by 2026-27. As on 28.03.2025, a total of 4,85,57,246 Farmer IDs have been generated. The Government is providing technical and financial support to all the States/ UTs for the implementation of the Mission.

The Government has taken various steps to incentivize States to encourage the creation of Farmer IDs, which are given below:

- I. The Department of Expenditure (DoE), Ministry of Finance, has announced a Scheme for Special Central Assistance (SCA) to States for Capital Investment 2024-25 with a total allocation of Rupees 5000 Crores. As of 28.03.2025, an amount of ₹ 1076 Crore has been released to six States of Uttar Pradesh, Madhya Pradesh, Rajasthan, Maharashtra, Tamil Nadu, and Andhra Pradesh.
- II. Further, the Government has advised the States to adopt a Camp-mode approach, under which financial assistance of Rs. 15,000 per camp has been provisioned to the States to encourage States to organize field-level camps and mobilise local administration.
- III. To accelerate the creation and verification of Farmers' Registry, Rs. 10/- per Farmer ID has been provisioned from the administrative fund of the PM KISAN Scheme. This amount will be utilized to provide honorarium to the field functionaries involved in the creation of the Farmers' Registry.
